




GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Non-compliance of transfers/postings orders.

C I R C U L A R

General Administration Department vide Circular No. 38-GAD of 2018 dated 07-09-2018 has directed officers concerned who have been transferred under different Government Orders in the recent past but have not joined their new places of postings, to do so without any further delay by 13th of September, 2018 failing which action as warranted under rules will follow.

All Additional Secretaries/Senior Law Officers/Deputy Legal Remembrancers/Public Law Officers/Assistant Legal Remembrancer are directed to comply with the Government Order No. 4637-LD(Estt) of 2018 dated 21-08-2018 and Government Order No. 4714-LD(Estt) of 31-08-2018 read with circular instructions issued by the General Administration Department letter and spirit.


Deputy Legal Remembrancer,
Department of Law, Justice and Parliamentary Affairs.

*Additional Secretaries/
Senior Law Officers/
Deputy Legal Remembrancers/
Public Law Officers/
Assistant Legal Remembrancer*

NO: LD (Estt) 2018/P-BN.

Dated: 11 – 09 – 2018.

Copy to the:-

1. Commissioner/Secretary to Government, General Administration Department.
2. Private Secretary to the Hon'ble Advisor (v) for information of the Hon'ble Advisor.
3. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.